NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 22

C.P. (IB)/871(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: IDBI BANK LIMITED V/s SODHAMATI R GUTTE

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. None present for the Petitioner. Mr. Aniruth Purusothaman, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Personal Guarantor inform that they have filed a reply to the RP report and the matter is listed for hearing on 01.04.2024.
3. List this matter on 01.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/